

High Court of Sikkim

Record of proceedings

Court No.2

I.A. No. 01 of 2023 in CRL.L.P/07/2023(Filing No.)

Union of India

Applicant

VERSUS

M/s. Mukul Enterprises and Another

Respondents

Date : **24-04-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant

Ms. Sangita Pradhan, Deputy Solicitor General of India.
Ms. Natasha Pradhan, Advocate.

For Respondents

Mr. Sudesh Joshi, Advocate.

ORDER

Rai, J.

Having heard Learned Counsel for the parties for some time,
list this matter on 01-05-2024.

Judge
24-04-2024

Judge
24-04-2024